## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) DELHI <u>O R D E R</u>

In partial modification to this office order No.8072-8094/F.1(3)/Gaz/2025, dated 10.02.2025, the following Committee is hereby re-constituted with immediate effect:-

Name of the Committee	Name of Judicial Officer	Designation
Purchase Committee (Central District)	Ms. Ruchika Singla PO-MACT-01 (Central)	Chairperson
	Ms. Shagun Sharma District Judge-12 (Central)	Member
	Ms. Sayesha Chadha JMFC-08 (Central)	Member
	Administrative Civil Judge (Central)	Member
	DDO (Central)	Member
	DCA (Admn),(Audit) Law & Justice Department Principal-Accounts Office, GNCTD, Delhi.	Ex-Officio Member
	DCA (Power) as the Link Officer in the absence of the officer DCA (Admn), (Audit)	

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

/F.1(3)/Gaz/2025

(SANJAY GARG-I) Principal District & Sessions Judge (HQs) Delhi

Dated

36352 -372 No

- Copy forwarded for information & necessary action to : -1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2. The Officer concerned.
- 3. The AO(J)/Branch In-Charge, Purchase Cell, General Branch, Care Taking Branch, Admin-I, II & III, Accounts Branch, Office of ACJ, Central, THC, Delhi.
- 4. The P.S. to the undersigned.

, 5, The Website Committee (English/Hindi) Tis Hazari Courts, Delhi

6. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)

Delhi

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